

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|-------------------------|-----------|------------------|--|
| CP(IB)No.110/7/AMR/2022 | | 7 of IBC | Rudrabhatla Ram Kumar vs. Aditya Global Health Care Private Limited |

ORDER

Mr.Samuel Nagadesi, Counsel for the FC present. Mr.N.Seshu Kumar, Counsel for the CD present and submits that the counter is filed online. But the office does not find the same on the *e*-portal. Hence, the counsel for the CD shall coordinate with the Registry and see that it appears on the *e*-portal. No rejoinder reported. For hearing, list the matter on 12.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN